

30

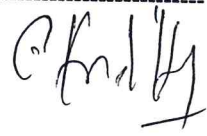
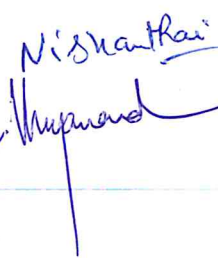
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------------------|-------------------|---------|--------------------------------|
| CA 751/16 | IA 27/18 in TP 270/17 | For hearing on IA | 391-394 | Puma Sports India Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

| | | | |
|----|---------------------------------|--|---|
| 1. | Amogh C.A 9742426224 | PETITIONER |  |
| 2. | Nishant Rai, Adv. 9910512501 | for applicant Deccan Chronicle Holdings Ltd. |  |
| 3. | NITHYANANDA SC 9535083034 | " | |

ORDER

Counsel for Petitioner is present. Counsel for Impleading Applicants is also present. IA 27/18 is taken up today which is filed in T.P 270/2017. It is the first stage of the Application. Counsel for Petitioner is directed to file objections if any in I.A 27/18. He is also directed to offer comments on the report of ROC & R.D. List it on 21/03/2018.


Member (T)


Member (J)